

(b) No, Sir. The availability of fertilizer in Faizabad District has been more than the consumption during the last three years as under :

(lakh tonnes N+P+K)

Year	Season	Availability	Consumption
1987-88	Kharif	0.22	0.19
	Rabi	0.37	0.23
1988-89	Kharif	0.31	0.23
	Rabi	0.46	0.29
1989-90	Kharif	0.52	0.22 (Estt.)
	Rabi	0.52	0.39 (Estt.)

(c) and (d). Do not arise.

**Out of Court Settlement of Cases  
Relating to payment of DDA Plots  
purchased by Bidders**

1872. SHRI DHULESHWAR MEENA : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question 3327 given in the Rajya Sabha on 11th August 1989 and state :

(a) whether it is a fact that Government have given direction to the DDA for out of Court settlement of cases where the payment has been deposited with regard to the non commercial plots purchased by the bidders in auctions ;

(b) what are the details of directives sent to the DDA by the Ministry of Urban Development in this regard and the time allowed to the DDA to settle the cases ; and

(c) whether it is also a fact that in spite of these directives, the DDA has not taken any step to settle disputed cases where the payment has been paid fully and if so, what are the reasons therefor and by when these cases are likely to be settled out of Court so as to avoid litigation ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN) : (a) No direction

under the Delhi Development Act has been given in any such case.

(b) and (c) Do not arise in view of reply to Part (a) above.

**Creation of posts of Senior  
administrative grade posts**

1873 DR RATNAKAR PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the works involving outlay of more than 200/- crores have been approved for the current year as also the next year in the Railways, if so, whether it is also a fact that no senior administrative grade posts are being created for the above mentioned works; and

(b) whether it is a fact that work charged post of FA and CAO, Northern Railway has been transferred to Western Railway for about a year ago against the norms/rules in this regard; if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir, an outlay of Rs. 371 crores has been approved for new line works in the year 1990-91 Senior administrative grade posts have been provided for

supervising and monitoring execution of railway works

(b) No, Sir

**Survey of railway Hoe from Samastipur to Darbhanga**

1871- SHRI DIGVIJAY SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have conducted any survey to change the metre gauge Railway line into Broad gauge from Samastipur to Darbhanga;

(b) if so, the details thereof;

(c) whether the work of conversion is likely to be started/completed in the current Five Year Plan;

(d) if so, the target date for the completion; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir

(b) Cost of constructing a parallel BG line from Samastipur to Darbhanga (37 Km) has been estimated at Rs. 26 crores.

(c) to (e) An outlay of Rs 4-09 crores has been provided for this project in the Budget 1990-91. Completion of this project would depend upon availability of resources in the coming years.

**Rate of commission to M/s. A.H. Wheeler & Co. for the sale of Railway Time Tables**

1875. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) what is the rate of commission given on the sale of 'At a Glance' and other Zonal Railway

Time Tables to M/s A.H. Wheeler & Co. and also the other facilities regarding unsold copies etc given to them; and

(b) what are the details of commission and such facilities given to other Book-stall holders?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS, (SHRI AJAY SINGH): (a) and (b) Commission at the rate of 10% on 'Trains at a Glance' and 15% on Zonal Railway Time Tables is given to M/s A.H. Wheeler & Co. as well as other Book-stall holders. Other facilities regarding return of unsold copies etc. depend on the agreements executed between the concerned Zonal Railway on one side and M/s A.H. Wheeler & Co. other Book-stall holders on the other side.

**Inviting applications from Unemployed Graduates for the award of Book-stalls at Moradabad Station**

1876. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Northern Railway had invited applications from Unemployed Graduates for award of Book-stall at newly constructed platform number 6—7 at Moradabad Station:

(b) if not, what are the reasons therefor; and

(c) the date of opening of this platform for passenger traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): No, Sir.

(b) no decision in this regard has yet been taken.

(c) The newly constructed Platform No 5/6 (and not 6/7) was opened for passenger traffic on 3-6-1988